

the capital invested by foreign interests, as I said in my reply earlier.

Shri A. C. Guha: May I know if there has been any attempt to get that international agreement revised and, if so, with what results?

Shri Karmarkar: In fact, the concerned countries meet often and it is an agreed quantity that is fixed in the interest of the tea growing countries.

TRAINING OF DISPLACED PERSONS

*300. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) how many displaced persons from East Bengal have been trained in vocational trades upto 31st March, 1952;

(b) how many are proposed to be trained in 1952-53 and the expenditure to be incurred for it; and

(c) how many amongst them were or will be trained in the Labour Ministry's training centres?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 7,528.

(b) 13,847 displaced persons; Rs. 44 lakhs.

(c) 2,381 displaced persons have been trained and 1,677 are proposed to be trained during the current financial year.

Shri S. C. Samanta: May I know whether the Rehabilitation Ministry gives help to private factories and workshops where displaced persons are trained?

Shri A. P. Jain: We give stipends to the trainees.

Shri S. C. Samanta: May I know whether there is any arrangement for the training of displaced persons other than in the institutions maintained by the Rehabilitation Ministry and if so, where?

Shri A. P. Jain: Training is given in three types of institutions: institutions maintained by the Government of India, institutions maintained by State Governments, then the Industrial establishments and technical institutions. Training is also given in the centres run by the D.G.R.E.

Shrimati Renu Chakravartty: May I know, Sir, if there are any all-India institutes for training women destitutes?

Shri A. P. Jain: Yes.

Shrimati Renu Chakravartty: How many?

Shri A. P. Jain: Out of 4,959 displaced persons trained in vocational trades up to 31st March 1952 as many as 2,870 were women. Out of 6,137 displaced persons proposed to be trained in 1952-53 as many as 3,030 are proposed to be women.

Shrimati Renu Chakravartty: I do not think the hon. Member heard my question.

Mr. Speaker: I think her question was about special institutions for women only.

Shri A. P. Jain: Yes, there are institutions for training of women only.

Shrimati Renu Chakravartty: What is the number?

Shri A. P. Jain: There is a very large number—I cannot give the exact number.

Shrimati Renu Chakravartty: All over India.....

Mr. Speaker: Order, order.

Shri K. D. Mahaviya: Are these training centres open to non-displaced persons also?

Shri A. P. Jain: I have nothing to do with the non-displaced persons.

SCREWS

*301. **Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the annual requirements of screws in India;

(b) how much is manufactured in India;

(c) how many factories there are in India and in what States they are located; and

(d) whether the industry is protected, and if so, the nature of protection?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Statements are laid on the Table of the House. [See Appendix II, annexure No. 17.]

(d) Both wood screw and Machine Screw Industries enjoy a protective duty of 30 per cent. *ad valorem* on imports.

Shri A. C. Guha: May I know what is the fair selling price of indigenous products and the landed cost of foreign products?

Shri Karmarkar: I should like to have notice.

Shri A. C. Guha: Is the protection given to the industry sufficient to cope with foreign competition?

Shri Karmarkar: Yes, in the opinion of Government.

Dr. P. S. Deshmukh: Has there been any appreciable reduction in demand for screws as a result of the reorganisation of the Cabinet?

DISPLACED PERSONS TAKEN TO BISTUPUR

***302. Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) whether in June 1951 (or near-about that time) 94 families from a camp (Kashipur) were removed to a village called Bistupur, P.S. Ranaghat, District Nadia, to be rehabilitated in a colony which the displaced persons were given to understand to be an urban area within the Municipality of Ranaghat;

(b) whether it is a fact that the area (Bistupur) was a few miles off from the municipal area and that it was a marshy place full of jungles and that there was no arrangement for their reception;

(c) whether it is a fact that several displaced persons died of hunger and disease;

(d) whether it is a fact that subsequently all the displaced persons were removed from that place; and

(e) if so, what action has been taken against the officer responsible for this?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

RAMCHANDRAPUR COLONY

***303. Shri A. C. Guha:** (a) Will the Minister of Rehabilitation be pleased to state when the Ramchandrapur colony (District 24 Parganas, West Bengal), was started for the rehabilitation of East Bengal displaced persons?

(b) What is the number of families sent there?

(c) How was the land secured and at what price?

(d) How many families of displaced persons have since left the colony and why?

(e) If the colony is a failure, have Government enquired into the causes for the failure and taken any steps against any person—official or non-official?

(f) What is the total amount spent on the scheme?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Dispersal to this colony started on the 29th May, 1951.

(b) 1,092 families.

(c) Land was secured by Displaced Persons themselves on payment of 'Salami' at the rate of Rs. 125 per bigah and annual rent to the Landlord.

(d) and (e). 726 families have left the colony up-to-date. A full enquiry into causes of these desertions and partial failure of the colony has been instituted by West Bengal Government. The results of the enquiry are awaited.

(f) Rs. 10,69,270.

Shri A. C. Guha: May I know if the Government have enquired at what price the landlords purchased this land and in what year?

Shri A. P. Jain: Government have made no such enquiry, but I understand that the land had been purchased at the market rates.

Shri A. C. Guha: At what price the original landlords purchased this land two or three years ago?

Shri A. P. Jain: I have already answered that Government have made no such enquiry; but the land at present has been purchased at the market rate.

Shri A. C. Guha: When did the enquiry by the West Bengal Government start and when is it expected to be completed?

Shri A. P. Jain: These are all matters for the West Bengal Government. I am not expected to know on what date the enquiry started and when it is likely to be completed.

KOLAR GOLD MINES ACCIDENT

***307. Dr. M. M. Das:** Will the Minister of Labour be pleased to state:

(a) the causes of the accident that occurred in the Champion Reef Mines of the Kolar Gold Fields on the 19th April, 1952;